

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
**Food Safety and Standards Authority of India**  
(खाद्य सुरक्षा और मानक अधिनियम २००६ के तहत स्थापित वैधानिक प्राधिकरण)  
(A Statutory Authority established under Food Safety & Standards Act, 2006)  
(गुणवत्ता आश्वासन प्रभाग)  
**(Quality Assurance Division)**  
एफ.डी.ए भवन, कोटला रोड, नई दिल्ली - ११०००२  
**FDA Bhawan, Kotla Road, New Delhi - 110002**

Dated the 30<sup>th</sup> May, 2022

दिनांक ३० मई २०२२

आदेश

**ORDER**

**Subject: Suspension of M/s National Commodities Management Services Limited - CommGrade - Testing Services Regional Laboratory, (North), Gurugram, Haryana - reg**

M/s National Commodities Management Services Limited - CommGrade - Testing Services Regional Laboratory, (North), Gurugram, Haryana bearing FSSAI Reg. No. 52/N/FSSAI/2018 and NABL Certificate No. TC-6507 was recognized and notified by FSSAI u/s 43(1) of FSS Act, 2006 vide Gazette Notification S.O. 848 (E) dated 19th February, 2018 and subsequently, amended vide Gazette Notification dated 31<sup>st</sup> January, 2022, for chemical and biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. It is noted that M/s National Commodities Management Services Limited - CommGrade - Testing Services Regional Laboratory, (North), Gurugram, Haryana has been suspended by NABL for six months w.e.f 08<sup>th</sup> May, 2022 as per the conditions 4 and 5 of clause 4.4 of the NABL Document No. 216.

3. Thus, due to the suspension of the aforementioned laboratory by NABL, M/s National Commodities Management Services Limited - CommGrade - Testing Services Regional Laboratory, (North), Gurugram, Haryana is hereby suspended for a period of six months w.e.f. 08<sup>th</sup> May, 2022, from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with clause 10(1)(iii) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

4. This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)  
(Sweety Behera)  
निदेशक (गुणवत्ता आश्वासन)  
Director (Quality Assurance)

**प्रति:**

१. नेशनल कमोडिटीज मैनेजमेंट सर्विसेज लिमिटेड - कॉमग्रेड - टेस्टिंग सर्विसेज क्षेत्रीय प्रयोगशाला, (उत्तर), प्लॉट -883 (तीसरी मंजिल), फेज V, उद्योग विहार, गुरुग्राम, हरियाणा

**To**

1. M/s National Commodities Management Services Limited - CommGrade - Testing Services Regional Laboratory, (North), Plot -883 (3rd Floor), Phase V, Udyog Vihar, Gurugram, Haryana

**प्रतिलिपि:**

१. राज्य खाद्य सुरक्षा आयुक्त (सभी राज्य/संघ राज्य क्षेत्र)
२. सभी अधिकृत अधिकारी और नामित अधिकारी, एफएसएसएआई
३. सीईओ, एनएबीएल, नई दिल्ली

**Copy to:**

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

**सूचना के लिए प्रतिलिपि:**

१. अध्यक्ष के पीपीएस, एफएसएसएआई, नई दिल्ली
२. सीईओ के निजी सचिव, एफएसएसएआई, नई दिल्ली
३. कार्यकारी निदेशक (आरसीडी), एफएसएसएआई, नई दिल्ली
४. निदेशक (आयात), एफएसएसएआई, नई दिल्ली - एफआईसीएस में आवश्यक परिवर्तन के लिए।
५. प्रमुख (आरसीडी), एफएसएसएआई
६. सीआईटीओ एफएसएसएआई, नई दिल्ली-एफएसएसएआई वेबसाइट पर अपलोड करने के लिए

**Copy for information to:**

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website